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Title: Secretary-General laid the Bills passed by the Houses of Parliament during the 6th session of 16th Lok Sabha and assented to by the President.

SECRETARY GENERAL: Madam Speaker, I lay on the Table the following four Bills passed by the Houses of Parliament during the Sixth Session of Sixteenth Lok Sabha and assented to by the President since a report was last made to the House on the 30th November, 2015:-

1. The Negotiable Instruments (Amendment) Bill, 2015;
2. The Appropriation (No.4) Bill, 2015;
3. The Appropriation (No.5) Bill, 2015; and
4. The Sugar Cess (Amendment) Bill, 2015.

I also lay on the Table copies, duly authenticated by the Secretary General, Rajya Sabha, of the following 6 Bills passed by the Houses of Parliament and assented to by the President:-

1. The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2015;
2. The Juvenile Justice (Care and Protection of Children) Bill, 2015;
3. The Arbitration and Conciliation (Amendment) Bill, 2015;
4. The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Bill, 2015;
5. The Atomic Energy (Amendment) Bill, 2015; and
6. The Payment of Bonus (Amendment) Bill, 2015.